

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) A statement showing the losses written off in the accounts of the Posts and Telegraphs Department in the year 1959-60 is given below. It will be observed therefrom that in no single case does the loss exceed Rs. 1 lakh.

Particulars of Losses	No. of cases	Total amount of loss. (Figures in thousands of Rs.)		Remarks.
		1	2	
(a) Losses of stores due to accidents, theft and other miscellaneous causes	11		13	
(b) Losses on account of supply of food stuff at concessional rates	3	1,54*	*(1) 88 (2) 13 (3) 53	
(c) Losses in Engineering Divisions due to accidents thefts etc.	17		1	
(d) Losses in post office on account of accident, theft etc. and miscellaneous losses due to irrecoverable over payments	6099		1-30	
(e) Losses in Telegraph offices on account of accidents, theft etc.		2**	** amount involved is Rs. 275 only.	
(f) Losses in telephone Branch on account of accident, theft etc.	38		1	
(g) Losses in Telephone Districts on account of miscellaneous causes		17	1	
TOTAL		6097	3,00	

(b) Does not arise.

12 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO INDIAN TELEGRAPH RULES AND ANNUAL REPORT OF INDIAN TELEPHONE INDUSTRIES LTD.

The Minister of Transport and Communications (Dr. P. Subbarayan):
I beg to lay on the Table—

(1) A copy of each of the following Notifications under Sub-section (5) of Section 7 of the Indian Telegraph Act, 1885, making certain further amendments to the Indian Telegraph Rules, 1951:—

(i) S.O. 2443, dated the 8th October, 1960.

(ii) G.S.R. 1296 dated the 5th November, 1960. [Placed in Library, See No. LT-2469/60.]

(2) A copy of the Annual Report of the Indian Telephone Industries Limited for the year 1959-60 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act, 1956. [Placed in Library, See No. LT-2470/60].

EXPORT OF RICE AND WHEAT FROM MADHYA PRADESH FOOD ZONE

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): On behalf of Shri A. M. Thomas, I beg to lay on the Table a copy of the note containing decisions in regard to the revised arrangement for export of wheat and rice from Madhya Pradesh to Maharashtra and Gujarat States. [Placed in Library, See No. LT-2471/60].